

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :16-01-2024

Date : 16.01.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	4265/ 2024	16.01.2 024	WP (C) - 40608/2 023	P.K. LENKA	C.O.		Order Dtd. 2024-01- 11	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
2	4273/ 2024	16.01.2 024	WP (C) - 42541/2 023	MR BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01- 12	WRIT BRANC H-6	(Se at No- 25)
3	4274/ 2024	16.01.2 024	CONTC- 10369/2 023	M. NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-01- 12	CONTE MPT	(Se at No- 1)
4	4275/ 2024	16.01.2 024	CRLMC- 9/2024	N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01- 11		(Se at No- 1)
5	4276/ 2024	16.01.2 024	CONTC- 2607/20 23	P.K.MOHA NTY	C.O.	COURT NO. 1	Order Dtd. 2024-01- 08	CONTE MPT	(Se at No- 1)
6	4277/ 2024	16.01.2 024	WPC (OA) - 1027/20 18	SARITA PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01- 09	OA Branc h	(Se at No- 1)
7	4278/ 2024	16.01.2 024	CONTC- 10745/2 023	M/S. SATYAJIT SAMAL R.SAMAL P.SAMAL S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01- 12	CONTE MPT	(Se at No- 5)
8	4279/ 2024	16.01.2 024	CONTC-	M/S.	C.O.	COURT	Order Dtd. 2024-01-	CONTE	(Se

	2024	024	10744/2023	SATYAJIT SAMAL R.SAMAL P.SAMAL S.SAMAL		NO. 1	12	MPT	at No-5)
9	4280/2024	16.01.2024	CONTC-10742/2023	M/S. SATYAJIT SAMAL R.SAMAL P.SAMAL S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-5)
10	4281/2024	16.01.2024	CONTC-10740/2023	M/S. SATYAJIT SAMAL R.SAMAL P.SAMAL S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-5)
11	4282/2024	16.01.2024	CONTC-10741/2023	M/S. SATYAJIT SAMAL R.SAMAL P.SAMAL S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-5)
12	4283/2024	16.01.2024	CONTC-10739/2023	M/S. SATYAJIT SAMAL R.SAMAL P.SAMAL S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-5)
13	4284/2024	16.01.2024	CONTC-10743/2023	M/S. SATYAJIT SAMAL R.SAMAL P.SAMAL S.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-5)
14	4285/2024	16.01.2024	CONTC-6161/2023	C.R.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-2)
15	4286/2024	16.01.2024	CONTC-40/2024	MK NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-12		(Se at No-2)
16	4287/2024	16.01.2024	CONTC-6908/2023	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-2)
17	4288/2024	16.01.2024	CONTC-10337/2023	P.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-1)
18	4289/	16.01.2	CONTC-	GOPINATH	C.O.	COURT	Order Dtd. 2024-01-		(Se

	2024	024	39/2024	SETHI		NO. 1	12		at No-1)
19	4290/2024	16.01.2024	CONTC-5981/2023	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	CONTE MPT	(Se at No-8)
20	4291/2024	16.01.2024	CONTC-39/2024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-01-12		(Se at No-8)
21	4292/2024	16.01.2024	CONTC-5983/2023	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	CONTE MPT	(Se at No-8)
22	4293/2024	16.01.2024	CONTC-7953/2023	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CONTE MPT	(Se at No-3)
23	4294/2024	16.01.2024	CONTC-7898/2023	NK ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-2)
24	4297/2024	16.01.2024	WPC (OAS) - 24/2018	N.R. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	OA Branch	(Se at No-1)
25	4298/2024	16.01.2024	CONTC-5769/2023	KK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-6)
26	4300/2024	16.01.2024	WPC (OAC) - 1883/2018	P.K.BEHE RA	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	OA Branch	(Se at No-1)
27	4301/2024	16.01.2024	CONTC-7705/2023	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-1)
28	4302/2024	16.01.2024	WPC (OAC) - 1118/2019	L. DASH	C.O.	COURT NO. 1	Order Dtd. 2023-07-06	OA Branch	(Se at No-1)
29	4304/2024	16.01.2024	WPC (OA) - 711/2017	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-09	OA Branch	(Se at No-1)
30	4305/2024	16.01.2024	CONTC-1464/2017	S NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-5)

31	4306/2024	16.01.2024	WPC (OA) - 2278/2017	B.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-11	OA Branch	(Seat No-1)
32	4307/2024	16.01.2024	WP (C) - 423/2024	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
33	4308/2024	16.01.2024	WP (C) - 539/2024	B.K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-12	WRIT BRANCH-4	(Seat No-52)
34	4309/2024	16.01.2024	WP (C) - 416/2024	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
35	4310/2024	16.01.2024	WP (C) - 431/2024	R.K. MEHER	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
36	4311/2024	16.01.2024	WP (C) - 422/2024	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
37	4312/2024	16.01.2024	WP (C) - 430/2024	M.R.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
38	4313/2024	16.01.2024	WP (C) - 414/2024	MR SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
39	4314/2024	16.01.2024	WP (C) - 26258/2023	S.K.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH-1	(Seat No-4)
40	4316/2024	16.01.2024	WP (C) - 413/2024	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
41	4317/2024	16.01.2024	WP (C) - 21118/2019	B.K. PATI	C.O.	COURT NO. 1	Order Dtd. 5000-01-01	WRIT BRANCH-3	(Seat No-13)
42	4318/2024	16.01.2024	BLAPL-12372/2023	B N SAHU	C.O.	COURT NO. 8	Order Dtd. 2024-01-11	BAIL-1	(Seat No-2)
43	4319/2024	16.01.2024	WP (C) - 43175/2023	RAMA PRASAD DALAI	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANCH-4	(Seat No-)

									38)
44	4320/2024	16.01.2024	WP (C) - 412/2024	MR SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
45	4322/2024	16.01.2024	WP (C) - 42103/2023	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-01-29	WRIT BRANCH-1	(Seat No-3)
46	4323/2024	16.01.2024	BLAPL-12373/2023	B N SAHU	C.O.	COURT NO. 8	Order Dtd. 2023-11-06	BAIL-1	(Seat No-2)
47	4324/2024	16.01.2024	WP (C) - 411/2024	MR SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
48	4326/2024	16.01.2024	WP (C) - 410/2024	MR SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
49	4327/2024	16.01.2024	CRLMA-415/2023	S K DASMOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 5000-01-01	BAIL-2	(Seat No-8)
50	4329/2024	16.01.2024	WP (C) - 409/2024	MR SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
51	4330/2024	16.01.2024	WP (C) - 475/2024	S.K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
52	4332/2024	16.01.2024	BLAPL-12794/2023	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 8	Order Dtd. 2024-01-11	BAIL-2	(Seat No-10)
53	4333/2024	16.01.2024	WP (C) - 408/2024	MR SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
54	4334/2024	16.01.2024	WP (C) - 534/2024	S.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-02-19	WRIT BRANCH-4	(Seat No-52)
55	4335/2024	16.01.2024	WP (C) - 439/2024	MR BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
56	4336/2024	16.01.2024	WP (C) - 17974/2	K MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-01-10	WRIT BRANCH	(Seat

			023			16		H-3	No-12)
57	4337/2024	16.01.2024	WP (C) - 30911/2023	J.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-19	WRIT BRANCH-5	(Seat No-32)
58	4338/2024	16.01.2024	CMAPL-887/2023	S.P.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-01-22	M.J.C.	(Seat No-3)
59	4339/2024	16.01.2024	BLAPL-9/2024	UC JENA	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	BAIL-1	(Seat No-1)
60	4340/2024	16.01.2024	WP (C) - 5515/2019	SANGRAM DAS	C.O.	COURT NO. 16	Order Dtd. 2024-01-11	WRIT BRANCH-3	(Seat No-28)
61	4341/2024	16.01.2024	WP (C) - 42265/2023	S.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-02-19	WRIT BRANCH-2	(Seat No-9)
62	4342/2024	16.01.2024	BLAPL-81/2024	GR PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-01-11	BAIL-2	(Seat No-11)
63	4344/2024	16.01.2024	WP (C) - 451/2024	NIRANJAN MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
64	4345/2024	16.01.2024	BLAPL-86/2024	GR PATRA	C.O.	COURT NO. 16	Order Dtd. 2024-01-11		(Seat No-51)
65	4346/2024	16.01.2024	WP (C) - 43117/2023	M.R.ROUTRAY	C.O.	COURT NO. 16	Order Dtd. 2024-01-09	WRIT BRANCH-4	(Seat No-38)
66	4347/2024	16.01.2024	WP (C) - 441/2024	M R BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
67	4348/2024	16.01.2024	WP (C) - 496/2024	M.K.PATI	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
68	4349/2024	16.01.2024	BLAPL-174/202	RN PALO	C.O.	COURT NO.	Order Dtd. 2024-01-12	BAIL-2	(Seat

			4			16			No-9)
69	4350/2024	16.01.2024	WP (C) - 440/2024	M R BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No-51)
70	4351/2024	16.01.2024	WP (C) - 497/2024	M.K. PANI	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
71	4352/2024	16.01.2024	BLAPL-148/2024	J KAMILA	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	BAIL-2	(Seat No-8)
72	4354/2024	16.01.2024	WP (C) - 14929/2020	M R BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-01-09	WRIT BRANCH-1	(Seat No-30)
73	4355/2024	16.01.2024	WP (C) - 498/2024	M.R. PANI	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
74	4356/2024	16.01.2024	BLAPL-160/2024	PK PANI	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	BAIL-2	(Seat No-8)
75	4358/2024	16.01.2024	BLAPL-165/2024	P SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	BAIL-2	(Seat No-9)
76	4359/2024	16.01.2024	WP (C) - 503/2024	M.K. PANI	C.O.	COURT NO. 16	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
77	4361/2024	16.01.2024	WA-2535/2023	K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-01-11	WRIT APPEAL	(Seat No-4)
78	4363/2024	16.01.2024	CRLMC-24/2024	A.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-12		(Seat No-4)
79	4364/	16.01.2	WA-	C.R.NAYA	C.O.	COURT	Order Dtd. 2024-01-	WRIT	(Se

	2024	024	2108/2023	K		NO. 15	12	APPEAL	at No-6)
80	4365/2024	16.01.2024	CRLMC-4744/2023	S.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-01-12		(Se at No-6)
81	4366/2024	16.01.2024	WP (C) - 543/2024	D.K. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
82	4367/2024	16.01.2024	WP (C) - 543/2024	B.K. PARDHI	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-122)
83	4368/2024	16.01.2024	CRLMC-3353/2023	D.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	CRIMINAL MISC	(Se at No-3)
84	4369/2024	16.01.2024	WP (C) - 444/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-121)
85	4371/2024	16.01.2024	WP (C) - 445/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-121)
86	4372/2024	16.01.2024	CRLMC-5397/2023	A.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-01-12		(Se at No-121)
87	4373/2024	16.01.2024	WP (C) - 405/2024	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-121)
88	4375/2024	16.01.2024	CRLMC-5510/20	R.SETHI	C.O.	CHIEF JUSTI	Order Dtd. 2024-01-12	CRIMINAL	(Se at

			23			CE'S COURT		MISC	No-1)
89	4376/2024	16.01.2024	WP(C) - 405/2024	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-121)
90	4378/2024	16.01.2024	WP(C) - 43144/2023	D.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-115)
91	4379/2024	16.01.2024	WP(C) - 40251/2023	HRUDANANDA MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-109)
92	4381/2024	16.01.2024	CRLMC-3732/2023	G.SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	CRIMINAL MISC	(Se at No-4)
93	4383/2024	16.01.2024	WP(C) - 35810/2023	K.C. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-110)
94	4384/2024	16.01.2024	CRLMC-4108/2023	S.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	CRIMINAL MISC	(Se at No-7)
95	4387/2024	16.01.2024	WP(C) - 28547/2019	K.P.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-107)
96	4388/2024	16.01.2024	CRLMC-1333/2023	B.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	CRIMINAL MISC	(Se at No-2)
97	4391/2024	16.01.2024	CRLREV-5/2024	R.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-01-12		(Se at No-2)

98	4392/2024	16.01.2024	WP (C) - 269/2024	D.J.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
99	4393/2024	16.01.2024	WP (C) - 42636/2023	B.K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
100	4395/2024	16.01.2024	WP (C) - 42636/2023	D.K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-01-10	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
101	4397/2024	16.01.2024	WP (C) - 16012/2021	C.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
102	4398/2024	16.01.2024	CRLREV-636/2023	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-11	CRIMINAL REVISION	(Seat No-2)
103	4399/2024	16.01.2024	WP (C) - 16012/2021	S.K. TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
104	4401/2024	16.01.2024	WP (C) - 21936/2015	S.P. SAMANTA	C.O.	COURT NO. 6	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
105	4403/2024	16.01.2024	WP (C) - 41897/2023	P.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-6	(Seat No-24)
106	4405/2024	16.01.2024	BLAPL-7889/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-1	(Seat No-)

									2)
107	4406/2024	16.01.2024	BLAPL-12700/2023	B.K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-1	(Se at No-6)
108	4408/2024	16.01.2024	WP (C) - 64/2024	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-117)
109	4410/2024	16.01.2024	BLAPL-12700/2023	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-1	(Se at No-6)
110	4413/2024	16.01.2024	WP (C) - 42849/2023	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-10	WRIT BRANCH-1	(Se at No-30)
111	4414/2024	16.01.2024	BLAPL-13751/2023	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-1	(Se at No-1)
112	4415/2024	16.01.2024	WP (C) - 42665/2023	S.K.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-7	(Se at No-18)
113	4416/2024	16.01.2024	BLAPL-13733/2023	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-1	(Se at No-1)
114	4417/2024	16.01.2024	BLAPL-11009/2023	H.K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-2	(Se at No-8)
115	4418/2024	16.01.2024	WP (C) - 34312/2023	L.D.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	WRIT BRANCH-3	(Se at No-11)
116	4420/2024	16.01.2024	BLAPL-8604/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-2	(Se at No-9)
117	4421/2024	16.01.2024	BLAPL-12746/2023	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-2	(Se at No-10)
118	4423/2024	16.01.2024	CONTC-1687/2023	P.C.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-

									4)
119	4424/2024	16.01.2024	BLAPL-13329/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-1	(Se at No-3)
120	4425/2024	16.01.2024	BLAPL-14178/2023	S.K.BHAN JADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-1	(Se at No-5)
121	4430/2024	16.01.2024	CRLMC-4403/2023	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	CRIMINAL MISC	(Se at No-4)
122	4432/2024	16.01.2024	ABLAPL-4/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-11		(Se at No-4)
123	4434/2024	16.01.2024	CRLMP-17/2024	S MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-12	WRIT BRANCH-7	(Se at No-10)
124	4435/2024	16.01.2024	ABLAPL-23/2024	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-11		(Se at No-10)
125	4436/2024	16.01.2024	CRLMP-2560/2023	N K ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-01-12	WRIT BRANCH-4	(Se at No-46)
126	4437/2024	16.01.2024	CRLMP-2201/2023	J D MUDULI	C.O.	COURT NO. 2	Order Dtd. 2024-01-11	WRIT BRANCH-1	(Se at No-4)
127	4438/2024	16.01.2024	CRLMP-2186/2023	LAXMIDHAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-01-12	WRIT BRANCH-8	(Se at No-40)
128	4439/2024	16.01.2024	CRLMP-995/2023	JAYADEBA BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-01-12	WRIT BRANCH-6	(Se at No-16)
129	4440/2024	16.01.2024	ABLAPL-11167/2023	SAROJ KUMAR DASH	C.O.	COURT NO. 2	Order Dtd. 2024-01-12	BAIL-2	(Se at No-11)
130	4442/2024	16.01.2024	ABLAPL-5384/2023	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-01-12	BAIL-2	(Se at No-10)
131	4443/2024	16.01.2024	ABLAPL-4635/2023	NIKUNJA KUMAR	C.O.	COURT NO. 2	Order Dtd. 2024-01-12	BAIL-1	(Se at

			23	ROUT					No-4)
13 2	4444/ 2024	16.01.2 024	CRLMP- 1742/20 22	A K NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-01- 11	WRIT BRANC H-5	(Se at No- 32)
13 3	4445/ 2024	16.01.2 024	CRLMP- 1742/20 22	G C BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01- 11	WRIT BRANC H-5	(Se at No- 32)
13 4	4446/ 2024	16.01.2 024	BLAPL- 14515/2 023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-01- 12	BAIL- 1	(Se at No- 3)
13 5	4447/ 2024	16.01.2 024	MATA- 118/202 2	P.K.PATR I	C.O.	COURT NO. 1	Order Dtd. 2024-02- 15	FIRST APPEA L	(Se at No- 1)
13 6	4448/ 2024	16.01.2 024	MATA- 118/202 2	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2024-02- 15	FIRST APPEA L	(Se at No- 1)
13 7	4449/ 2024	16.01.2 024	CMAPL- 679/202 3	BK LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-01- 12	M.J.C .	(Se at No- 3)
13 8	4450/ 2024	16.01.2 024	MATA- 265/202 2	M.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-02- 19	FIRST APPEA L	(Se at No- 2)
13 9	4451/ 2024	16.01.2 024	MATA- 32/2018	P.K. PATRI	C.O.	COURT NO. 1	Order Dtd. 2024-01- 10	FIRST APPEA L	(Se at No- 3)
14 0	4452/ 2024	16.01.2 024	MATA- 43/2018	P.K. PATRI	C.O.	COURT NO. 1	Order Dtd. 2024-01- 10	FIRST APPEA L	(Se at No- 3)
14 1	4453/ 2024	16.01.2 024	MATA- 50/2017	P BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01- 10	FIRST APPEA L	(Se at No- 2)
14 2	4454/ 2024	16.01.2 024	WP (C) - 36446/2 022	KALI PRASAD MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-01- 12	WRIT BRANC H-4	(Se at No- 17)
14 3	4455/ 2024	16.01.2 024	BLAPL- 14368/2 023	B.B.MALL ICK	C.O.	COURT NO. 1	Order Dtd. 2024-01- 12	BAIL- 1	(Se at No- 4)
14	4456/	16.01.2	BLAPL-	B.B.MALL	C.O.	COURT	Order Dtd. 2024-01-	BAIL-	(Se

4	2024	024	14407/2023	ICK		NO. 1	12	2	at No-9)
14	4457/2024	16.01.2024	WP(C)-43019/2023	H.B. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-114)
14	4458/2024	16.01.2024	BLAPL-12776/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	BAIL-2	(Se at No-10)
14	4459/2024	16.01.2024	BLAPL-14546/2023	A.KALASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-12	BAIL-1	(Se at No-3)
14	4460/2024	16.01.2024	RSA-75/2022	S.MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-01-22	SECOND APPEAL	(Se at No-5)
14	4461/2024	16.01.2024	BLAPL-14075/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-12	BAIL-2	(Se at No-12)
15	4462/2024	16.01.2024	ABLAPL-2818/2018	P.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2018-12-18		(Se at No-12)
15	4463/2024	16.01.2024	ABLAPL-16471/2019	N.K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2021-09-30	BAIL-2	(Se at No-13)
15	4464/2024	16.01.2024	BLAPL-14211/2023	P CH DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	BAIL-2	(Se at No-11)
15	4465/2024	16.01.2024	CRLMA-499/2023	H K PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-12		(Se at No-11)
15	4466/2024	16.01.2024	SAO-9/2005	SUJAY PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	SECOND APPEAL	(Se at No-4)
15	4467/2024	16.01.2024	WP(C)-15322/2014	B K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	WRIT BRANCH-2	(Se at No-34)
15	4468/	16.01.2	BLAPL-	M K PANI	C.O.	COURT	Order Dtd. 2024-01-	BAIL-	(Se

6	2024	024	8452/2023			NO. 17	12	2	at No-12)
157	4469/2024	16.01.2024	BLAPL-12836/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	BAIL-2	(Se at No-12)
158	4470/2024	16.01.2024	BLAPL-14687/2023	P.K.LENK A	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	BAIL-2	(Se at No-8)
159	4471/2024	16.01.2024	BLAPL-14693/2023	P.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	BAIL-2	(Se at No-8)
160	4472/2024	16.01.2024	ABLAPL-14688/2023	P.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2023-12-14	BAIL-1	(Se at No-5)
161	4473/2024	16.01.2024	WP (C) - 337/2024	RK DEHURA	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	WRIT BRANC H-2	(Se at No-50)
162	4474/2024	16.01.2024	WP (C) - 337/2024	BK PATI	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	WRIT BRANC H-2	(Se at No-50)
163	4475/2024	16.01.2024	WP (C) - 42934/2023	MR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	WRIT BRANC H-2	(Se at No-45)
164	4476/2024	16.01.2024	WP (C) - 42696/2023	MR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2024-01-12	WRIT BRANC H-7	(Se at No-18)
165	4477/2024	16.01.2024	BLAPL-14696/2023	P.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2024-01-11	BAIL-2	(Se at No-8)
166	4478/2024	16.01.2024	WP (C) - 576/2024	GYANENDR A CHANDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	WRIT BRANC H-4	(Se at No-52)
167	4479/2024	16.01.2024	MACA-1118/2023	N.C.SINH A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	MISC. APPEA L SEC.	(Se at No-9)
168	4480/2024	16.01.2024	WP (C) - 506/2024	BK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	WRIT BRANC H-4	(Se at No-52)

16	4481/2024	16.01.2024	BLAPL-14695/2023	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	BAIL-2	(Se at No-8)
17	4482/2024	16.01.2024	WP (C) - 448/2024	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Se at No-51)
17	4483/2024	16.01.2024	BLAPL-14529/2023	A.KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-1	(Se at No-3)
17	4484/2024	16.01.2024	WP (C) - 406/2024	SK BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Se at No-51)
17	4485/2024	16.01.2024	BLAPL-14550/2023	A.KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-1	(Se at No-3)
17	4486/2024	16.01.2024	MACA-618/2023	S.K. SAHOO	C.O.	COURT NO. 23		MISC. APPEAL SEC.	(Se at No-6)
17	4487/2024	16.01.2024	BLAPL-6831/2022	AK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-11	BAIL-1	(Se at No-1)
17	4489/2024	16.01.2024	MACA-252/2023	S.K. SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-01-11	MISC. APPEAL SEC.	(Se at No-6)
17	4490/2024	16.01.2024	BLAPL-14698/2023	PK LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-01-11	BAIL-2	(Se at No-8)
17	4491/2024	16.01.2024	MACA-252/2023	S.K.SAHO O	C.O.	COURT NO. 23	Order Dtd. 2024-01-11	MISC. APPEAL SEC.	(Se at No-6)
17	4492/2024	16.01.2024	CRLMC-3873/2022	J.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2022-12-19	CRIMINAL MISC	(Se at No-1)
18	4493/2024	16.01.2024	BLAPL-14443/2023	B SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	BAIL-2	(Se at No-9)
18	4494/2024	16.01.2024	CRLMC-2259/2022	P.K.BEHE RA	C.O.	COURT NO. 10	Order Dtd. 2022-09-05	CRIMINAL MISC	(Se at No-)

									2)
18 2	4495/ 2024	16.01.2 024	BLAPL- 13093/2 023	RK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 11	BAIL- 2	(Se at No- 11)
18 3	4496/ 2024	16.01.2 024	ABLAPL- 14049/2 023	AN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 11	BAIL- 2	(Se at No- 7)
18 4	4497/ 2024	16.01.2 024	WP (C) - 3753/20 18	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 11	WRIT BRANC H-6	(Se at No- 25)
18 5	4498/ 2024	16.01.2 024	WP (C) - 3753/20 18	P. BE	C.O.	COURT NO. 2 OLD		WRIT BRANC H-6	(Se at No- 25)
18 6	4499/ 2024	16.01.2 024	ABLAPL- 14048/2 023	AN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 11	BAIL- 2	(Se at No- 7)
18 7	4500/ 2024	16.01.2 024	WP (C) - 8198/20 18	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 11	WRIT BRANC H-5	(Se at No- 20)
18 8	4501/ 2024	16.01.2 024	ABLAPL- 10605/2 022	S BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 12	BAIL- 1	(Se at No- 6)
18 9	4502/ 2024	16.01.2 024	WP (C) - 8198/20 18	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 11	WRIT BRANC H-5	(Se at No- 20)
19 0	4503/ 2024	16.01.2 024	ABLAPL- 7916/20 23	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 12	BAIL- 1	(Se at No- 6)
19 1	4504/ 2024	16.01.2 024	WP (C) - 239/202 4	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 11	WRIT BRANC H-1	(Se at No- 49)
19 2	4505/ 2024	16.01.2 024	WP (C) - 28516/2 021	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 11	WRIT BRANC H-8	(Se at No- 43)
19 3	4506/ 2024	16.01.2 024	ABLAPL- 8576/20 23	SK. KALIM UDDIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 12	BAIL- 2	(Se at No- 8)
19 4	4507/ 2024	16.01.2 024	WP (C) - 2139/20	G.C. JENA	C.O.	COURT NO.	Order Dtd. 2024-02- 02	WRIT BRANC	(Se at

			20			20		H-6	No-35)
19	4508/2024	16.01.2024	ABLAPL-9634/2023	SAROJ KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-2	(Se at No-8)
19	4509/2024	16.01.2024	CONTC-4666/2023	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-2)
19	4511/2024	16.01.2024	CONTC-10336/2023	J DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-1)
19	4512/2024	16.01.2024	WP (C) - 42049/2023	P.R.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-02-07	WRIT BRANCH-8	(Se at No-42)
19	4513/2024	16.01.2024	CONTC-10401/2023	SUJIT KUMAR ACHARYA	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-2)
20	4514/2024	16.01.2024	CONTC-10613/2023	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-4)
20	4515/2024	16.01.2024	CONTC-10308/2023	M R ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-1)
20	4516/2024	16.01.2024	CONTC-10398/2023	SUJIT KUMAR ACHARYA	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-1)
20	4517/2024	16.01.2024	CONTC-10295/2023	M R ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-9)
20	4518/2024	16.01.2024	CONTC-10608/2023	SANTOSH KUMAR MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-4)
20	4519/2024	16.01.2024	CONTC-10403/2023	SUJIT KUMAR ACHARYA	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-2)
20	4520/2024	16.01.2024	CONTC-10269/2023	S.NAYAK	C.O.	COURT NO. 10		CONTE MPT	(Se at No-9)
20	4521/	16.01.2024	CONTC-	SUJIT	C.O.	COURT	Order Dtd. 2024-01-	CONTE	(Se

7	2024	024	10402/2023	KUMAR ACHARYA		NO. 10	12	MPT	at No-2)
208	4522/2024	16.01.2024	CONTC-49/2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-12		(Se at No-2)
209	4523/2024	16.01.2024	CONTC-10399/2023	SUJIT KUMAR ACHARYA	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-1)
210	4524/2024	16.01.2024	CONTC-47/2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-7)
211	4525/2024	16.01.2024	CONTC-10400/2023	S K ACHARYA	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-1)
212	4526/2024	16.01.2024	CONTC-10819/2023	M.R. ROUSTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-6)
213	4527/2024	16.01.2024	CONTC-6677/2023	G. JAYASINGH	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-7)
214	4528/2024	16.01.2024	CONTC-10264/2023	SARADA NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-9)
215	4529/2024	16.01.2024	CONTC-10162/2023	SAROJ KU. PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-7)
216	4530/2024	16.01.2024	CONTC-10265/2023	SARADA NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-9)
217	4531/2024	16.01.2024	CONTC-18/2024	N. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-01-12		(Se at No-9)
218	4532/2024	16.01.2024	WP (C) - 42900/2023	N C SINHA	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANCH-1	(Se at No-30)
219	4533/2024	16.01.2024	CONTC-18/2024	S.K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-12		(Se at No-30)

22	4534/ 2024	16.01.2 024	CONTC- 14/2024	N.K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-01- 12		(Se at No- 30)
22	4535/ 2024	16.01.2 024	WP (C) - 43137/2 023	PRATAP KU. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	WRIT BRANC H-4	(Se at No- 38)
22	4536/ 2024	16.01.2 024	CONTC- 15/2024	N.K. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12		(Se at No- 38)
22	4537/ 2024	16.01.2 024	WP (C) - 42377/2 023	NIRANJAN ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	WRIT BRANC H-3	(Se at No- 13)
22	4538/ 2024	16.01.2 024	CONTC- 22/2024	RAMA KRISHNA BISOI	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12		(Se at No- 13)
22	4539/ 2024	16.01.2 024	WP (C) - 476/202 4	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	WRIT BRANC H-3	(Se at No- 51)
22	4540/ 2024	16.01.2 024	WP (C) - 472/202 4	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	WRIT BRANC H-3	(Se at No- 51)
22	4541/ 2024	16.01.2 024	WP (C) - 466/202 4	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	WRIT BRANC H-3	(Se at No- 51)
22	4542/ 2024	16.01.2 024	WP (C) - 459/202 4	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	WRIT BRANC H-3	(Se at No- 51)
22	4543/ 2024	16.01.2 024	WP (C) - 457/202 4	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	WRIT BRANC H-3	(Se at No- 51)
23	4544/ 2024	16.01.2 024	WP (C) - 455/202 4	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	WRIT BRANC H-3	(Se at No- 51)
23	4545/ 2024	16.01.2 024	RPFAM- 87/2023	R K BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	FIRST APPEA L	(Se at No- 5)
23	4546/ 2024	16.01.2 024	RPFAM- 189/202 3	P K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	FIRST APPEA L	(Se at No-

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23	4547/ 2024	16.01.2 024	WP (C) - 41854/2 023	P K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01- 11	WRIT BRANC H-6	(Se at No- 24)
23	4548/ 2024	16.01.2 024	CONTC- 24/2024	S. SUNADINI	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12		(Se at No- 24)
23	4549/ 2024	16.01.2 024	CONTC- 46/2024	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12		(Se at No- 24)
23	4550/ 2024	16.01.2 024	CONTC- 6382/20 23	J. DEHURY	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	CONTE MPT	(Se at No- 4)
23	4551/ 2024	16.01.2 024	CONTC- 6847/20 23	J. DEHURY	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	CONTE MPT	(Se at No- 1)
23	4552/ 2024	16.01.2 024	CONTC- 10124/2 023	R.SETHI	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	CONTE MPT	(Se at No- 7)
23	4553/ 2024	16.01.2 024	CONTC- 10161/2 023	M.R. ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	CONTE MPT	(Se at No- 7)
24	4554/ 2024	16.01.2 024	WP (C) - 42685/2 023	M R ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-01- 11	WRIT BRANC H-7	(Se at No- 18)
24	4555/ 2024	16.01.2 024	CONTC- 10160/2 023	M.R. ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	CONTE MPT	(Se at No- 7)
24	4556/ 2024	16.01.2 024	WP (C) - 41360/2 023	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01- 11	WRIT BRANC H-1	(Se at No- 2)
24	4557/ 2024	16.01.2 024	CONTC- 10159/2 023	M.R. ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-01- 12	CONTE MPT	(Se at No- 7)
24	4558/ 2024	16.01.2 024	WP (C) - 447/202 4	P K ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 12	WRIT BRANC H-3	(Se at No- 51)
24	4559/ 2024	16.01.2 024	CONTC- 10155/2	M.R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-01- 12	CONTE MPT	(Se at

			023			OLD			No-7)
24	4560/2024	16.01.2024	CONTC-7280/2023	DILIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-10-13	CONTE MPT	(Se at No-5)
24	4561/2024	16.01.2024	CONTC-10603/2023	P.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-4)
24	4562/2024	16.01.2024	CONTC-10437/2023	D.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-2)
24	4563/2024	16.01.2024	CONTC-10388/2023	M/S. RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-1)
25	4564/2024	16.01.2024	CONTC-10268/2023	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-9)
25	4565/2024	16.01.2024	CONTC-10611/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-4)
25	4566/2024	16.01.2024	CONTC-10267/2023	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-9)
25	4567/2024	16.01.2024	CONTC-10612/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-4)
25	4568/2024	16.01.2024	CONTC-10614/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-4)
25	4569/2024	16.01.2024	CONTC-10266/2023	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-9)
25	4570/2024	16.01.2024	CONTC-10730/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-5)
25	4571/2024	16.01.2024	CONTC-10729/2023	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	CONTE MPT	(Se at No-5)
25	4572/	16.01.2024	BLAPL-	K.	C.O.	COURT	Order Dtd. 2024-01-	BAIL-	(Se

8	2024	024	13186/2023	MOHANTY		NO. 2 OLD	12	1	at No-4)
259	4573/2024	16.01.2024	BLAPL-489/2023	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-2	(Se at No-12)
260	4574/2024	16.01.2024	BLAPL-10594/2022	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-1	(Se at No-5)
261	4575/2024	16.01.2024	ABLAPL-95/2024	R.K.SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-5)
262	4576/2024	16.01.2024	ABLAPL-12669/2023	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-5)
263	4577/2024	16.01.2024	ABLAPL-13105/2023	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-1	(Se at No-3)
264	4578/2024	16.01.2024	ABLAPL-92/2024	B.S.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-1	(Se at No-2)
265	4579/2024	16.01.2024	ABLAPL-9283/2023	B.N.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-02	BAIL-1	(Se at No-4)
266	4580/2024	16.01.2024	ABLAPL-90/2024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
267	4581/2024	16.01.2024	ABLAPL-13753/2023	P.K. PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-2	(Se at No-12)
268	4582/2024	16.01.2024	ABLAPL-87/2024	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-11		(Se at No-12)
269	4583/2024	16.01.2024	ABLAPL-15093/2023	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12		(Se at No-12)
270	4584/2024	16.01.2024	ABLAPL-15143/2023	K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-24	BAIL-1	(Se at No-1)

27	4585/ 2024	16.01.2 024	ABLAPL- 15142/2 023	K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01- 24	BAIL- 1	(Se at No- 1)
27	4586/ 2024	16.01.2 024	ABLAPL- 85/2024	N.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No- 1)
27	4587/ 2024	16.01.2 024	ABLAPL- 15431/2 023	S.K.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12	BAIL- 2	(Se at No- 8)
27	4588/ 2024	16.01.2 024	ABLAPL- 85/2024	M.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No- 8)
27	4589/ 2024	16.01.2 024	ABLAPL- 15466/2 023	S. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12	BAIL- 2	(Se at No- 8)
27	4590/ 2024	16.01.2 024	ABLAPL- 57/2024	B.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No- 8)
27	4591/ 2024	16.01.2 024	ABLAPL- 14087/2 023	L.D.SAHO O-A	C.O.	COURT NO. 11	Order Dtd. 5000-01- 01	BAIL- 2	(Se at No- 7)
27	4592/ 2024	16.01.2 024	ABLAPL- 60/2024	H.K.PATR A	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No- 7)
27	4593/ 2024	16.01.2 024	ABLAPL- 15059/2 023	R.K.MALL ICK	C.O.	COURT NO. 11	Order Dtd. 2023-12- 22		(Se at No- 7)
28	4594/ 2024	16.01.2 024	ABLAPL- 76/2024	S.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No- 7)
28	4595/ 2024	16.01.2 024	ABLAPL- 9005/20 23	M.K. PATI	C.O.	COURT NO. 11	Order Dtd. 2023-12- 07	BAIL- 2	(Se at No- 11)
28	4596/ 2024	16.01.2 024	ABLAPL- 14144/2 023	BISWARAN JAN DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-02- 09	BAIL- 1	(Se at No- 2)
28	4597/ 2024	16.01.2 024	ABLAPL- 86/2024	S.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No-

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28 4	4598/ 2024	16.01.2 024	ABLAPL- 14145/2 023	BISWARAN JAN DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-02- 09	BAIL- 1	(Se at No- 2)
28 5	4599/ 2024	16.01.2 024	ABLAPL- 15025/2 023	J. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 2)
28 6	4600/ 2024	16.01.2 024	ABLAPL- 88/2024	N.MALLIC K	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No- 2)
28 7	4601/ 2024	16.01.2 024	ABLAPL- 15025/2 023	R.K.DEHU RY	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 2)
28 8	4602/ 2024	16.01.2 024	ABLAPL- 120/202 4	M.R.SAHO O	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 2)
28 9	4603/ 2024	16.01.2 024	ABLAPL- 14141/2 023	B.N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12	BAIL- 1	(Se at No- 2)
29 0	4604/ 2024	16.01.2 024	ABLAPL- 89/2024	BYOMAKES H TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No- 2)
29 1	4605/ 2024	16.01.2 024	ABLAPL- 123/202 4	P.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 2)
29 2	4606/ 2024	16.01.2 024	ABLAPL- 14131/2 023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12	BAIL- 1	(Se at No- 2)
29 3	4607/ 2024	16.01.2 024	ABLAPL- 91/2024	DK JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No- 2)
29 4	4608/ 2024	16.01.2 024	BLAPL- 6632/20 23	M/S SIDHARTH A DAS, A.K. MOHANTY, S. TRIPATHY , V.R. BEHERA, A. MISHRA,	C.O.	COURT NO. 11	Order Dtd. 2023-12- 20	BAIL- 2	(Se at No- 8)

				I SWAIN, S.S. OJHA					
29 5	4609/ 2024	16.01.2 024	ABLAPL- 124/202 4	S.N.MISH RA	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 8)
29 6	4610/ 2024	16.01.2 024	ABLAPL- 97/2024	PK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No- 8)
29 7	4611/ 2024	16.01.2 024	ABLAPL- 14028/2 023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12	BAIL- 2	(Se at No- 7)
29 8	4612/ 2024	16.01.2 024	ABLAPL- 126/202 4	B.N.SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 7)
29 9	4613/ 2024	16.01.2 024	ABLAPL- 98/2024	GR PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No- 7)
30 0	4614/ 2024	16.01.2 024	ABLAPL- 14139/2 023	A.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12	BAIL- 1	(Se at No- 2)
30 1	4615/ 2024	16.01.2 024	ABLAPL- 99/2024	N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11	BAIL- 2	(Se at No- 8)
30 2	4616/ 2024	16.01.2 024	ABLAPL- 127/202 4	R.K.BARI K	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 8)
30 3	4617/ 2024	16.01.2 024	ABLAPL- 13818/2 023	K.C.MAJH I	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 8)
30 4	4618/ 2024	16.01.2 024	ABLAPL- 13720/2 023	A.MOHANT Y	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12	BAIL- 2	(Se at No- 12)
30 5	4619/ 2024	16.01.2 024	ABLAPL- 100/202 4	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01- 11		(Se at No- 12)
30 6	4620/ 2024	16.01.2 024	ABLAPL- 128/202 4	B.N.SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 12)

30	4621/2024	16.01.2024	ABLAPL-129/2024	B.B.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-12)
30	4622/2024	16.01.2024	ABLAPL-101/2024	MK PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-12)
30	4623/2024	16.01.2024	ABLAPL-14168/2023	C. KHATRO	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-1	(Se at No-2)
31	4624/2024	16.01.2024	ABLAPL-130/2024	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-2)
31	4625/2024	16.01.2024	BLAPL-7657/2023	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-09-15	BAIL-1	(Se at No-3)
31	4626/2024	16.01.2024	ABLAPL-103/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
31	4627/2024	16.01.2024	ABLAPL-105/2024	ANIL SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-7)
31	4628/2024	16.01.2024	ABLAPL-132/2024	A.K.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-7)
31	4629/2024	16.01.2024	ABLAPL-14175/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-1	(Se at No-2)
31	4630/2024	16.01.2024	ABLAPL-106/2024	HK PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-2)
31	4631/2024	16.01.2024	ABLAPL-14151/2023	B.K. DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-1	(Se at No-2)
31	4632/2024	16.01.2024	ABLAPL-108/2024	TR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-2)
31	4633/2024	16.01.2024	ABLAPL-14142/2023	B.N. SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-1	(Se at No-2)

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320	4634/2024	16.01.2024	ABLAPL-14165/2023	L.D.SAHO O-A	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-1	(Se at No-2)
321	4635/2024	16.01.2024	ABLAPL-109/2024	A SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-2)
322	4636/2024	16.01.2024	ABLAPL-133/2024	R.R.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-2)
323	4637/2024	16.01.2024	ABLAPL-110/2024	A SUNDARAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-2)
324	4638/2024	16.01.2024	ABLAPL-111/2024	RR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-2)
325	4639/2024	16.01.2024	ABLAPL-134/2024	H.K.PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-2	(Se at No-7)
326	4640/2024	16.01.2024	ABLAPL-14113/2023	BINDU SAGAR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-1	(Se at No-2)
327	4641/2024	16.01.2024	ABLAPL-112/2024	D SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-2)
328	4642/2024	16.01.2024	ABLAPL-137/2024	A.K.BHUYAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-2	(Se at No-7)
329	4643/2024	16.01.2024	ABLAPL-115/2024	PK JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-7)
330	4644/2024	16.01.2024	ABLAPL-116/2024	MN MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-7)
331	4645/2024	16.01.2024	ABLAPL-117/2024	MN MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
332	4646/2024	16.01.2024	ABLAPL-138/2024	A.K.SAHO O	C.O.	COURT NO.	Order Dtd. 2024-01-12		(Se at

			4			11			No-7)
33	4647/2024	16.01.2024	ABLAPL-118/2024	N MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-11	BAIL-2	(Se at No-7)
33	4648/2024	16.01.2024	ABLAPL-119/2024	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-11		(Se at No-7)
33	4649/2024	16.01.2024	ABLAPL-139/2024	B.R.DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-7)
33	4650/2024	16.01.2024	ABLAPL-140/2024	G.JAYSINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-7)
33	4651/2024	16.01.2024	ABLAPL-145/2024	B.SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-7)
33	4652/2024	16.01.2024	ABLAPL-149/2024	M.R.SAHO O	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-2	(Se at No-7)
33	4653/2024	16.01.2024	ABLAPL-157/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-7)
34	4654/2024	16.01.2024	ABLAPL-151/2024	M.R.SAHO O	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-7)
34	4655/2024	16.01.2024	ABLAPL-158/2024	JR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-1	(Se at No-3)
34	4657/2024	16.01.2024	ABLAPL-159/2024	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-3)
34	4658/2024	16.01.2024	ABLAPL-153/2024	B.K.DALAI	C.O.	COURT NO. 11	Order Dtd. 2024-01-12		(Se at No-3)
34	4659/2024	16.01.2024	ABLAPL-162/2024	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-12	BAIL-1	(Se at No-4)
34	4660/	16.01.2024	ABLAPL-	UC JENA	C.O.	COURT	Order Dtd. 2024-01-		(Se

5	2024	024	71/2024			NO. 11	11		at No- 4)
34 6	4661/ 2024	16.01.2 024	ABLAPL- 46/2024	RK MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12	BAIL- 2	(Se at No- 7)
34 7	4662/ 2024	16.01.2 024	ABLAPL- 148/202 4	RK MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 7)
34 8	4664/ 2024	16.01.2 024	ABLAPL- 152/202 4	RK MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 7)
34 9	4665/ 2024	16.01.2 024	ABLAPL- 154/202 4	JR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12	BAIL- 2	(Se at No- 8)
35 0	4666/ 2024	16.01.2 024	ABLAPL- 136/202 4	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01- 12		(Se at No- 8)
35 1	4667/ 2024	16.01.2 024	WP (C) - 42431/2 023	D.SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-01- 12	WRIT BRANC H-4	(Se at No- 27)
35 2	4668/ 2024	16.01.2 024	BLAPL- 13540/2 023	A.K.NAYA K	C.O.	COURT NO. 10	Order Dtd. 2024-01- 12	BAIL- 1	(Se at No- 2)
35 3	4669/ 2024	16.01.2 024	CRLREV- 574/202 2	S.BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01- 12	CRIMI NAL REVIS ION	(Se at No- 1)
35 4	4670/ 2024	16.01.2 024	WP (C) - 32036/2 023	A.MOHANT Y	C.O.	COURT NO. 10	Order Dtd. 2024-01- 11	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118)
35 5	4671/ 2024	16.01.2 024	WP (C) - 41071/2 023	MD.ABID	C.O.	COURT NO. 10	Order Dtd. 2024-01- 12	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
35 6	4672/ 2024	16.01.2 024	WP (C) - 40210/2 023	M.K.PANI	C.O.	COURT NO. 7	Order Dtd. 2024-01- 12	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -2)	109)
357	4673/2024	16.01.2024	CRLREV-303/2023	G. R. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-01-16	CRIMINAL REVISION	(Seat No-1)
358	4674/2024	16.01.2024	WP (C) - 267/2024	B.N.SATA PATHY	C.O.	COURT NO. 6	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
359	4675/2024	16.01.2024	WP (C) - 163/2024	P.BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-117)
360	4676/2024	16.01.2024	SA-318/1997	SASWATI ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2008-12-18		(Seat No-117)
361	4677/2024	16.01.2024	WP (C) - 42686/2023	PRITAM KUMAR MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-01-12	WRIT BRANCH-7	(Seat No-18)
362	4678/2024	16.01.2024	WP (C) - 20675/2021	N SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-01-12	WRIT BRANCH-7	(Seat No-15)
363	4679/2024	16.01.2024	WP (C) - 20675/2021	S MOHARANA	C.O.	COURT NO. 7	Order Dtd. 2024-01-12	WRIT BRANCH-7	(Seat No-15)
364	4680/2024	16.01.2024	WP (C) - 20675/2021	SK PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-01-12	WRIT BRANCH-7	(Seat No-15)
365	4681/2024	16.01.2024	SA-12/2002	S.BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-01-12	SECOND APPEAL	(Seat No-6)
366	4683/2024	16.01.2024	CRLMC-374/2023	J. PARDHAN	C.O.	COURT NO. 10	Order Dtd. 2023-02-08	CRIMINAL MISC	(Seat No-1)
36	4684/	16.01.2	WP (C) -	R.B.	C.O.	COURT	Order Dtd. 2024-01-	WRIT	(Se

7	2024	024	43003/2023	MISHRA		NO. 10	12	BRANCH-3	at No-28)
368	4685/2024	16.01.2024	CRLA-170/2016	B.R. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	CRIMINAL APPEAL	(Serial No-4)
369	4686/2024	16.01.2024	CRLA-200/2016	B.R. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-01-11	CRIMINAL APPEAL	(Serial No-4)
370	4687/2024	16.01.2024	WP(C)-274/2024	B.K. DALAI	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANCH-1	(Serial No-49)
371	4688/2024	16.01.2024	WP(C)-42813/2023	S.S. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANCH-1	(Serial No-30)
372	4689/2024	16.01.2024	WP(C)-42340/2023	L. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Serial No-13)
373	4690/2024	16.01.2024	WP(C)-29725/2023	R.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANCH-8	(Serial No-39)
374	4691/2024	16.01.2024	WP(C)-392/2024	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANCH-2	(Serial No-50)
375	4693/2024	16.01.2024	WP(C)-417/2023	S.K. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2023-01-12	WRIT BRANCH-3	(Serial No-33)
376	4694/2024	16.01.2024	CONTC-4651/2023	S.BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTEMPT	(Serial No-2)
377	4695/2024	16.01.2024	CONTC-8364/2023	A.K.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CONTEMPT	(Serial No-7)
378	4696/2024	16.01.2024	CRLMC-2257/2023	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-02	CRIMINAL MISC	(Serial No-3)
379	4697/2024	16.01.2024	BLAPL-13778/2023	M.K. PANI	C.O.	COURT NO. 10	Order Dtd. 2023-12-19	BAIL-1	(Serial No-1)

38	4698/2024	16.01.2024	WP (C) - 294/2024	G.R. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-31	WRIT BRANCH-1	(Seat No-49)
38	4699/2024	16.01.2024	WP (C) - 359/2024	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-50)
38	4700/2024	16.01.2024	WP (C) - 358/2024	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-50)
38	4701/2024	16.01.2024	WP (C) - 301/2024	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-50)
38	4702/2024	16.01.2024	CRLMC-1382/2023	R.K.BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-12	CRIMINAL MISC	(Seat No-2)
38	4703/2024	16.01.2024	CRLMC-3722/2023	M.N.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	CRIMINAL MISC	(Seat No-4)
38	4704/2024	16.01.2024	BLAPL-14607/2023	P.K.ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-01-12		(Seat No-4)
38	4705/2024	16.01.2024	BLAPL-13833/2023	M.N.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	BAIL-1	(Seat No-6)
38	4706/2024	16.01.2024	CRLA-468/2012	M/S.SANJAY KU. PATTANAIK	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	CRIMINAL APPEAL	(Seat No-4)
38	4707/2024	16.01.2024	CRLA-547/2015	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	CRIMINAL APPEAL	(Seat No-5)
39	4709/2024	16.01.2024	WP (C) - 43130/2023	G.P.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-115)
39	4713/2024	16.01.2024	WP (C) - 14686/2023	K.C.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANCH (DIVISION)	(Seat No-104)

								BENCH -1)	
39 2	4714/ 2024	16.01.2 024	CONTC- 6195/20 23	M/S SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01- 11	CONTE MPT	(Se at No- 2)
39 3	4715/ 2024	16.01.2 024	WP (C) - 29980/2 023	G.JAYASI NGH	C.O.	COURT NO. 15	Order Dtd. 2024-01- 11	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
39 4	4716/ 2024	16.01.2 024	WP (C) - 29980/2 023	J.D.MUDU LI	C.O.	COURT NO. 15	Order Dtd. 2024-01- 11	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
39 5	4717/ 2024	16.01.2 024	WP (C) - 402/202 4	S. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-01- 12	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
39 6	4718/ 2024	16.01.2 024	WP (C) - 37679/2 023	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-01- 12	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
39 7	4745/ 2024	16.01.2 024	WP (C) - 6142/20 06	S.K.SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-01- 02	WRIT BRANC H-4	(Se at No- 27)
39 8	4746/ 2024	16.01.2 024	CONTC- 9899/20 23	M.R.SAHO O	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 12	CONTE MPT	(Se at No- 4)
39 9	4747/ 2024	16.01.2 024	ABLAPL- 93/2024	A S PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 11		(Se at No- 4)
40 0	4748/ 2024	16.01.2 024	WP (C) - 41738/2 023	M.A.ALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01- 16	WRIT BRANC H-5	(Se at No- 53)
40 1	4749/ 2024	16.01.2 024	WP (C) - 16012/2	T.K.NAYA K	C.O.	COURT NO. 2	Order Dtd. 2024-01- 11	WRIT BRANC	(Se at

			021			OLD		H (DIVISION BENCH -1)	No- 106)
40	4750/ 2 2024	16.01.2 024	WP (C) - 19530/2 023	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01- 16	WRIT BRANC H-5	(Se at No- 21)
40	4751/ 3 2024	16.01.2 024	WP (C) - 19534/2 023	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01- 16	WRIT BRANC H-5	(Se at No- 21)
40	4752/ 4 2024	16.01.2 024	WP (C) - 19533/2 023	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01- 16	WRIT BRANC H-5	(Se at No- 21)
40	4753/ 5 2024	16.01.2 024	WP (C) - 19522/2 023	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01- 16	WRIT BRANC H-5	(Se at No- 21)
40	4754/ 6 2024	16.01.2 024	WP (C) - 19531/2 023	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01- 16	WRIT BRANC H-5	(Se at No- 21)
40	4755/ 7 2024	16.01.2 024	WP (C) - 19528/2 023	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01- 16	WRIT BRANC H-5	(Se at No- 21)
40	4756/ 8 2024	16.01.2 024	WP (C) - 19532/2 023	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01- 16	WRIT BRANC H-5	(Se at No- 21)
40	4757/ 9 2024	16.01.2 024	WP (C) - 19526/2 023	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01- 16	WRIT BRANC H-5	(Se at No- 21)
41	4488/ 0 2024	16.01.2 024	CRLMC- 3323/20 23	PUSPANJA LI SAHOO	GENE RAL		Order Dtd. 2024-01- 11	CRIMI NAL MISC	(Se at No- 3)
41	4251/ 1 2024	16.01.2 024	WP (C) - 15255/2 023	B SAMAL	GENE RAL		Order Dtd. 2023-05- 15Petition,Annexure,	WRIT BRANC H-2	(Se at No- 7)
41	4252/ 2 2024	16.01.2 024	WP (C) - 19573/2 023	B SAMAL	GENE RAL		Order Dtd. 2024-01- 08Petition,Annexure,	WRIT BRANC H-5	(Se at No- 21)
41	4253/ 3 2024	16.01.2 024	WP (C) - 7643/20	P K MALLICK	GENE RAL		Order Dtd. 2017-04- 27		(Se at

			17						No-21)
41	4254/2024	16.01.2024	WP (C) - 40890/2023	K MANDAL	GENERAL		Order Dtd. 2023-12-19	WRIT BRANCH-3	(Seat No-33)
41	4255/2024	16.01.2024	WP (C) - 23059/2015	R C MALLIK	GENERAL		Misc.caseEntire Order,	WRIT BRANCH-2	(Seat No-45)
41	4256/2024	16.01.2024	WP (C) - 12210/2012	S D JENA	GENERAL		Order Dtd. 2023-12-06	WRIT BRANCH-6	(Seat No-35)
41	4257/2024	16.01.2024	WPC (OAC) - 1062/2011	B K DAS	GENERAL		Order Dtd. 2022-02-17	OA Branch	(Seat No-1)
41	4258/2024	16.01.2024	WPC (OAC) - 1602/2016	R C MALLIK	GENERAL		Order Dtd. 2024-01-08	OA Branch	(Seat No-1)
41	4259/2024	16.01.2024	WA-2668/2023	P K MALLICK	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
42	4260/2024	16.01.2024	CRLMA-256/2022	S SAHU	GENERAL		Order Dtd. 2022-09-22	BAIL-1	(Seat No-1)
42	4261/2024	16.01.2024	SA-19/1987	H S PAIKRAY	GENERAL		Order Dtd. 2023-12-11	SECOND APPEAL	(Seat No-7)
42	4262/2024	16.01.2024	SA-78/1992	T K SAHOO	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No-3)
42	4263/2024	16.01.2024	BLAPL-10166/2023	R SAMAL	GENERAL		Order Dtd. 2023-12-20	BAIL-1	(Seat No-1)
42	4264/2024	16.01.2024	ABLAPL-2929/2021	A K BUDHIA	GENERAL		Order Dtd. 2022-02-15	BAIL-1	(Seat No-6)
42	4266/2024	16.01.2024	RSA-80/2021	P K MISHRA	GENERAL		Order Dtd. 2023-05-11	SECOND APPEAL	(Seat No-1)
42	4267/	16.01.2024	RSA-	S K	GENE		Order Dtd. 2024-01-	SECON	(Se

6	2024	024	462/2017	PRADHAN	RAL		08	D APPEAL	at No-1)
427	4268/2024	16.01.2024	RSA-118/2014	S MAHARANA	GENERAL		PetitionAnnexure,Entire Order,	SECOND APPEAL	(Seat No-6)
428	4269/2024	16.01.2024	RSA-352/2017	B K DAS	GENERAL		Order Dtd. 2018-12-19		(Seat No-6)
429	4270/2024	16.01.2024	WP (C) - 13186/2014	A K SAHOO	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-5	(Seat No-32)
430	4271/2024	16.01.2024	WPC (OAC) - 3668/2015	M NISHA	GENERAL		Order Dtd. 2023-11-14	OA Branch	(Seat No-1)
431	4272/2024	16.01.2024	WP (C) - 36495/2022	M NAYAK	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-4	(Seat No-17)
432	4295/2024	16.01.2024	WP (C) - 36489/2022	M NAYAK	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-4	(Seat No-17)
433	4296/2024	16.01.2024	WP (C) - 36491/2022	M NAYAK	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-4	(Seat No-17)
434	4299/2024	16.01.2024	WP (C) - 36492/2022	M NAYAK	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-4	(Seat No-17)
435	4303/2024	16.01.2024	WP (C) - 8702/2004	A RAO	GENERAL		Order Dtd. 2004-09-30Petition,Annexure,		(Seat No-17)
436	4315/2024	16.01.2024	RSA-253/2008	P C MOHANTY	GENERAL		Judgement Dtd. 2023-12-18Appealmemo,	SECOND APPEAL	(Seat No-2)
437	4321/2024	16.01.2024	CRLMC-1066/2018	R SINGH	GENERAL		Order Dtd. 2018-04-24		(Seat No-2)
438	4325/2024	16.01.2024	FAO-361/2023	B MAHALI	GENERAL		Order Dtd. 2024-01-09	MISC. APPEAL SEC.	(Seat No-9)

43	4328/ 2024	16.01.2 024	SA- 79/1992	J P KAR	GENE RAL		Order Dtd. 2024-01- 05	SECON D APPEA L	(Se at No- 3)
44	4331/ 2024	16.01.2 024	OJC- 1964/20 02	S MOHANTA	GENE RAL		Order Dtd. 2005-05- 06		(Se at No- 3)
44	4343/ 2024	16.01.2 024	CRLMP- 1083/20 17	P K LENKA	GENE RAL		Order Dtd. 2024-01- 10	WRIT BRANC H-5	(Se at No- 23)
44	4353/ 2024	16.01.2 024	SA- 242/199 5	K C PANDA	GENE RAL		Order Dtd. 2022-09- 23Appealmemo,Annexur e,Lower Court Record,	SECON D APPEA L	(Se at No- 7)
44	4357/ 2024	16.01.2 024	WA- 1812/20 22	K P BEHERA	GENE RAL		Order Dtd. 2024-01- 09	WRIT APPEA L	(Se at No- 6)
44	4360/ 2024	16.01.2 024	RVWPET (RPC)- 25/2019	J P KAR	GENE RAL		Order Dtd. 2022-09- 13	OA Branc h	(Se at No- 1)
44	4362/ 2024	16.01.2 024	ABLAPL- 7128/20 22	A K MOHANTY	GENE RAL		Order Dtd. 2022-07- 14Petition,Annexure,	BAIL- 2	(Se at No- 10)
44	4370/ 2024	16.01.2 024	CRLMP- 2494/20 23	M KARA	GENE RAL		PetitionMisc.case,	WRIT BRANC H-8	(Se at No- 39)
44	4374/ 2024	16.01.2 024	CONTC- 7762/20 23	S NAYAK	GENE RAL		Order Dtd. 2023-12- 15	CONTE MPT	(Se at No- 1)
44	4377/ 2024	16.01.2 024	CRLREV- 882/201 6	S CHOUDHUR Y	GENE RAL		Order Dtd. 2018-02- 07		(Se at No- 1)
44	4380/ 2024	16.01.2 024	CRLMC- 5014/20 23	B K NAYAK	GENE RAL		Order Dtd. 2024-01- 03	CRIMI NAL MISC	(Se at No- 2)
45	4382/ 2024	16.01.2 024	CRLMC- 2086/20 14	A BEHERA	GENE RAL		Order Dtd. 2022-06- 24	CRIMI NAL MISC	(Se at No- 3)
45	4385/ 2024	16.01.2 024	CRLMC- 4447/20 23	S MOHANTY	GENE RAL		Order Dtd. 2023-12- 12	CRIMI NAL MISC	(Se at No-

									4)
45 2	4386/ 2024	16.01.2 024	RSA- 66/2023	R K MEHER	GENE RAL		Judgement Dtd. 2023- 11-01	SECON D APPEA L	(Se at No- 1)
45 3	4389/ 2024	16.01.2 024	WPC (OAC) - 2535/20 16	J PRADHAN	GENE RAL		Order Dtd. 2023-12- 19	OA Branc h	(Se at No- 1)
45 4	4390/ 2024	16.01.2 024	WP (C) - 16851/2 018	D K NAIK	GENE RAL		Order Dtd. 2019-05- 16		(Se at No- 1)
45 5	4394/ 2024	16.01.2 024	WP (C) - 33767/2 023	S C MEKESP	GENE RAL		Order Dtd. 2023-11- 01Petition, Annexure,	WRIT BRANC H-5	(Se at No- 47)
45 6	4396/ 2024	16.01.2 024	WP (C) - 38520/2 023	S K RATH	GENE RAL		Order Dtd. 2023-11- 29	WRIT BRANC H-1	(Se at No- 30)
45 7	4400/ 2024	16.01.2 024	WP (C) - 14677/2 012	P K DAS	GENE RAL		PetitionAnnexure, Mis c.case, Entire Document,		(Se at No- 30)
45 8	4402/ 2024	16.01.2 024	BLAPL- 1853/20 22	S R PATTANAI K	GENE RAL		Order Dtd. 2023-04- 12	BAIL- 2	(Se at No- 11)
45 9	4404/ 2024	16.01.2 024	WP (C) - 27716/2 011	J P KAR	GENE RAL		Order Dtd. 2019-11- 06	WRIT BRANC H-2	(Se at No- 34)
46 0	4407/ 2024	16.01.2 024	WP (C) - 16657/2 019	S K BISWAL	GENE RAL		Order Dtd. 2023-04- 05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
46 1	4409/ 2024	16.01.2 024	WP (C) - 20039/2 014	S C DASH	GENE RAL		Order Dtd. 2023-12- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
46 2	4411/ 2024	16.01.2 024	WP (C) - 6230/20 02	S K DAS	GENE RAL		Order Dtd. 2007-06- 29		(Se at No- 110)

46	4412/2024	16.01.2024	WP (C) - 20038/2014	S C DASH	GENERAL		Order Dtd. 2023-12-08	WRIT BRANCH (DIVISION BENCH -2)	(Serial No-110)
46	4419/2024	16.01.2024	WP (C) - 6230/2002	S K DAS	GENERAL		Order Dtd. 2003-09-30		(Serial No-110)
46	4422/2024	16.01.2024	WP (C) - 6230/2002	S K DAS	GENERAL		Order Dtd. 2007-06-29		(Serial No-110)
46	4426/2024	16.01.2024	WP (C) - 6230/2002	S K DAS	GENERAL		Order Dtd. 2003-09-30		(Serial No-110)
46	4427/2024	16.01.2024	WP (C) - 39678/2023	B S SWAIN	GENERAL		Order Dtd. 2023-12-11	WRIT BRANCH-6	(Serial No-26)
46	4428/2024	16.01.2024	WP (C) - 509/2023	M NAYAK	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-6	(Serial No-24)
46	4429/2024	16.01.2024	FA-13/1988	J P KAR	GENERAL		Order Dtd. 2018-11-13		(Serial No-24)
47	4431/2024	16.01.2024	RSA-209/2020	B K MOHANTY	GENERAL		Judgement Dtd. 2024-01-08	SECOND APPEAL	(Serial No-1)
47	4433/2024	16.01.2024	MACA-776/2008	K C NAYAK	GENERAL		Order Dtd. 2023-12-20	MISC. APPEAL SEC.	(Serial No-6)
47	4441/2024	16.01.2024	MACA-366/2019	P K LENKA	GENERAL		Order Dtd. 2023-12-20	MISC. APPEAL SEC.	(Serial No-7)
47	4510/2024	16.01.2024	WP (C) - 8565/2015	S K SAMAL	GENERAL		Order Dtd. 2023-08-30	WRIT BRANCH (DIVISION BENCH)	(Serial No-102)

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47 4	4656/ 2024	16.01.2 024	CRLMC- 3277/20 23	PANKAJ KUMAR PANI	GENE RAL		Order Dtd. 2023-12- 08	CRIMI NAL MISC	(Se at No- 6)
47 5	4663/ 2024	16.01.2 024	WP (C) - 20658/2 018	R.M.NAYA K	GENE RAL		Order Dtd. 2018-12- 19		(Se at No- 6)
47 6	4682/ 2024	16.01.2 024	AHO- 37/1993	P K MOHANTY	GENE RAL		Order Dtd. 2000-06- 30		(Se at No- 6)
47 7	4692/ 2024	16.01.2 024	WP (C) - 41565/2 023	P C BEHERA	GENE RAL		Order Dtd. 2023-12- 21	WRIT BRANC H-3	(Se at No- 14)
47 8	4708/ 2024	16.01.2 024	ABLAPL- 17220/2 017	D SETHY	GENE RAL		Order Dtd. 2018-07- 23		(Se at No- 14)
47 9	4710/ 2024	16.01.2 024	BLAPL- 14678/2 023	JYOTI PRAKASH KAR	GENE RAL		Order Dtd. 2024-01- 08	BAIL- 2	(Se at No- 8)
48 0	4711/ 2024	16.01.2 024	SA- 110/198 7	Y DAS	GENE RAL		Entire Order	SECON D APPEA L	(Se at No- 2)
48 1	4712/ 2024	16.01.2 024	WP (C) - 15123/2 006	R C MUDULI	GENE RAL		Order Dtd. 2009-05- 06		(Se at No- 2)
48 2	4719/ 2024	16.01.2 024	WP (C) - 17664/2 022	L D ASHOO	GENE RAL		Order Dtd. 9999-12- 31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
48 3	4720/ 2024	16.01.2 024	WP (C) - 7742/20 16	M R BARIK	GENE RAL		Order Dtd. 2016-05- 05		(Se at No- 113)
48 4	4721/ 2024	16.01.2 024	WP (C) - 12974/2 023	J K MOHANTY	GENE RAL		Order Dtd. 2023-04- 27	WRIT BRANC H-6	(Se at No- 24)
48 5	4722/ 2024	16.01.2 024	WP (C) - 30307/2	Y DAS	GENE RAL		Order Dtd. 2023-12- 19	WRIT BRANC	(Se at

			023					H-7	No-5)
48	4723/2024	16.01.2024	WP (C) - 25249/2023	M DAS	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH-7	(Seat No-5)
48	4724/2024	16.01.2024	WP (C) - 12414/2005	P C CHHICHAN I	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-4	(Seat No-27)
48	4725/2024	16.01.2024	WP (C) - 42/2024	R K SARANGI	GENERAL		Order Dtd. 2024-01-04	WRIT BRANCH-5	(Seat No-21)
48	4726/2024	16.01.2024	WP (C) - 5029/2008	M K PATI	GENERAL		Order Dtd. 2009-05-15		(Seat No-21)
49	4727/2024	16.01.2024	WP (C) - 5526/2017	Y DAS	GENERAL		Order Dtd. 2017-10-13		(Seat No-21)
49	4728/2024	16.01.2024	WP (C) - 34068/2022	A SAHOO	GENERAL		Affidavit	WRIT BRANCH-8	(Seat No-41)
49	4729/2024	16.01.2024	WP (C) - 34068/2022	A SAHOO	GENERAL		Affidavit	WRIT BRANCH-8	(Seat No-41)
49	4730/2024	16.01.2024	CONTC-7527/2023	P K MALLICK	GENERAL		Order Dtd. 2023-12-01	CONTE MPT	(Seat No-8)
49	4731/2024	16.01.2024	CONTC-7529/2023	P K MALLICK	GENERAL		Order Dtd. 2023-12-01	CONTE MPT	(Seat No-8)
49	4732/2024	16.01.2024	CONTC-9973/2023	P K BEHERA	GENERAL		Order Dtd. 2023-12-22	CONTE MPT	(Seat No-5)
49	4733/2024	16.01.2024	SA-12/1994	Y DAS	GENERAL		Order Dtd. 2023-12-20	SECOND APPEAL	(Seat No-3)
49	4734/2024	16.01.2024	WA-32/2023	P K MALLICK	GENERAL		Order Dtd. 2023-10-12	WRIT APPEAL	(Seat No-7)
49	4735/	16.01.2024	WA-	P K	GENE		Order Dtd. 2023-12-	WRIT	(Se

8	2024	024	2864/2023	MALLICK	RAL		20	APPEAL	at No-6)
499	4736/2024	16.01.2024	WA-2862/2023	R C ROUT	GENERAL		Order Dtd. 2023-12-13	WRIT APPEAL	(Se at No-6)
500	4737/2024	16.01.2024	WA-1258/2023	P K MALLICK	GENERAL		Order Dtd. 2023-10-13	WRIT APPEAL	(Se at No-5)
501	4738/2024	16.01.2024	CRLMC-2437/2019	J D MUDULI	GENERAL		Order Dtd. 2023-04-12	CRIMINAL MISC	(Se at No-2)
502	4739/2024	16.01.2024	MACA-366/2019	P K LENKA	GENERAL		Order Dtd. 2023-12-20	MISC. APPEAL SEC.	(Se at No-7)
503	4740/2024	16.01.2024	CRLMP-226/2023	S K SWAIN	GENERAL		Order Dtd. 2024-01-09	WRIT BRANCH-5	(Se at No-32)
504	4741/2024	16.01.2024	CMP-1468/2023	M R BARIK	GENERAL		Order Dtd. 2024-01-11	WRIT BRANCH-3	(Se at No-13)
505	4742/2024	16.01.2024	CRLA-1053/2023	M MOHAPATRA	GENERAL		Entire Order	CRIMINAL APPEAL	(Se at No-9)
506	4743/2024	16.01.2024	ABLAPL-16331/2022	S C SAMANTRAY	GENERAL		Order Dtd. 2023-01-27	BAIL-1	(Se at No-3)
507	4744/2024	16.01.2024	RSA-366/2006	J K MOHANTY	GENERAL		Petition	SECOND APPEAL	(Se at No-3)

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